# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No.3427/2013

New Delhi this the 15th day of December, 2016

## Hon'ble Dr. K.B. Suresh, Member (J) Hon'ble Mr. K.N. Shrivastava, Member (A)

Pankaj Parashar (UR) Recruit SI (Ex.) in Delhi Police, Roll No. 2201024761 HC (Ex.) in Delhi Police, PIS NO. 28040115 Aged about 33 years, S/o Sh. Maher S. Sharma, R/o F-619, Madipur, New Delhi

- Applicant

(By Advocate: Mr. Anil Singal)

#### Versus

Union of India through

- 1. Secretary, DOPT North Block, New Delhi
- 2. Secretary, MHA, North Block, New Delhi
- 3. LG Delh, Raj Niwas, Delhi
- 4. Commissioner of Police, PHQ, IP Estate, New Delhi
- 5. Staff Selection Commission, Through its Chairman, CGO Complex, Lodhi Road, New Delhi-110003

- Respondents

(By Advocates: Mr. SM Arif and Mr. Amit Anand)

## **ORDER** (Oral)

### Dr. K.B. Suresh, Member (J):

Learned counsel for the applicant withdraws the present OA without prejudice to his right. The OA is dismissed as withdrawn.

Applicant no1 is personally present in court. No costs.

(K.N. Shrivastava) Member (A) (Dr. K.B. Suresh) Member (J)